

**Reformation in Juvenile Justice Act,
1986**

8441. SHRI R.P. SUMAN: Will the Minister of WELFARE be pleased to state whether the Union Government propose to reform the Juvenile Justice Act, 1986 keeping in view the polices and programmes adopted and suggested by the International Experts on Protection of Human Rights in Criminal Justice, if so the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): The Juvenile Justice Act, 1986 was enacted in accordance with the provisions for welfare of children that exist in the Constitution of India and the National Policy for Children. Since this Act also adheres to the spirit of the United Nations Declaration on the Rights of the Child and incorporates the elements of the United Nations Standard Minimum Rules for Juve-

nile Justice Administration, it is not necessary for this purpose to make any amendments in the Act.

Profitable Routes of Indian Airlines

8442. SHRI VAKKOMPURUSHOTHAMAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the five air routes of the Indian Airlines which made the maximum profits during the last three years, routs and year-wise; and

(b) the five routes which have incurred the maximum losses during these years?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) During the years 1985-86 to 1987-88, the five routes of Indian Airlines which made the maximum profits:

	1987-88	1986-87	1985-86
1.	Bombay-Delhi	1. Bombay-Delhi	1. Bombay-Delhi
2.	Bombay-Madras	2. Bombay-Madras	2. Bombay-Madras
3.	Calcutta-Delhi	3. Calcutta-Delhi	3. Bombay-Cochin
4.	Bombay-Bangalore	4. Bombay-Cochin	4. Calcutta-Delhi
5.	Bombay-Cochin	5. Bombay-Bangalore	5. Bombay-Trivandrum

(b) During the years 1985-86 to 1987-88, the five routes of Indian Airlines which incurred the maximum losses:—

1987-88

1. Delhi-Jaipur-Jodhpur-Udaipur-Aurangabad-Bombay.
2. Calcutta-Bhubaneswar-Nagpur-

Hyderabad-Bombay.

3. Calcutta-Patna-Kanpur-Lucknow-Ahmedabad-Bombay.
4. Calcutta-Guwahati-Tezpur-Jorhat-Guwahati-Calcutta.
5. Delhi-Jaipur-Jodhpur-Ahmedabad-Bombay.

1986-87

1. Calcutta-Hyderabad-Bangalore.
2. Delhi-Jaipur-Jodhpur-Udaipur-Aurangabad-Bombay.
3. Delhi-Patna-Bagdogra-Guwahati-Imphal.
4. Delhi-Lucknow-Allahabad-Gorakhpur-Patna.
5. Delhi-Gwalior-Bhopal-Indore-Bombay.

1985-86

1. Delhi-Gwalior-Bhopal-Indore-Bombay.
2. Delhi-Jaipur-Jodhpur-Udaipur-Aurangabad-Bombay.
3. Calcutta-Guwahati-Tezpur-Jorhat-Lilabari-Dibrugarh-Tezu.
4. Delhi-Agra-Khajuraho-Varanasi.
5. Delhi-Kanpur-Patna.

[Translation]

Construction of Air strip at Sheopur Kalan

8443. SHRI KAMMODILAL JATAV: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government propose to construct an air strip at Sheopur Kalan, Madhya Pradesh;

(b) if so, the details thereof; and

(c) the time by which this air strip will be constructed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). Neither Indian Airlines nor Vayudoot Limited has evinced interest for operating scheduled services to Sheopur Kalan. The National Airports Authority has, therefore, no plans to construct an aerodrome at Sheopur Kalan. Besides, Gwalior airport which is at a distance of 90 Nms. and Guna airport which is about 70 Nsm. from Sheopur Kalan, are already served by Indian Airlines and Vayudoot Limited respectively.

[English]

S.A.Cs Advice to Overhaul Administrative Setup

8444. SHRIMATI BASAVARAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) whether the Science Advisory Council to the Prime Minister has called for a major restructuring and overhauling of the administrative and management machinery dealing with Science and Technology;

(b) if so, the details thereof;

(c) whether Government have examined the recommendations; and

(d) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). Yes, Sir. Science Advisory Council to the Prime Minister feels that the proposed structure will bring about better coordination of current and futures S & T activities in the country.